	Annexure-4												
Name of the Corporate Debtor: VP Bullion Private Limited				Date of commencement of CIRP: 19.10.2023			List of creditors as on: 03.1			1.2023			
	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)												
S. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent	Amount of any	Amount of claim	
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual	not admitted	
1	Anita Agarwal	03.11.2023	61,092,200.00	28,440,000.00	Unsecured	0	0	Yes	0.00	0	0	32652200	
2	Pawan Singhal	03.11.2023	4,025,000.00	4,025,000.00	Unsecured	0	0	Yes	0.00	0	0	0	
	TOTAL		65,117,200.00	32,465,000.00								32652200	

Remarks, if any				
Related party being mother of Mr. Pawan Singhal, Suspended Director and Shareholder of the Corporate Debtor				
Related party being Suspended Director and Shareholder of the Corporate Debtor				